



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2012-13/316

IDMD.DOD.No. 06/10.25.66/2012-13

December 06, 2012

To

All SGL/CSGL Account holders,

Dear Sir/Madam,

FIMMDA Code of Conduct for usage of Negotiated Dealing System-Order Matching (NDS-OM) and Over-The-Counter (OTC) Market

FIMMDA in co-ordination with RBI and market participants has developed and implemented a Code of Conduct for users of NDS-OM and other systems. The same can be accessed at FIMMDA website (www.fimmda.org).

2. It has now been decided that in the interest of maintaining integrity and orderly conditions in the government securities market, all SGL/CSGL account holders should adhere to the FIMMDA code of conduct while executing trades on NDS-OM and in the OTC market. These guidelines are issued in exercise of the powers conferred on the Reserve Bank of India under section 29(2) of the Government Securities Act, 2006.

Yours faithfully,

(K.K. Vohra)
Chief General Manager